

File No: GA-25/14/2025-Gr.Admin-FSSA
Food Safety and Standards Authority of India
(Statutory body established under Food Safety and Standards Act 2006)
(General Administration Division)
FDA Bhawan, Kotla Road, New Delhi- 110002

Dated: 28.01.2026

CORRIGENDUM

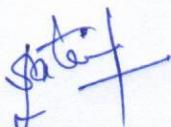
Subject: Corrigendum regarding cancellation of GeM Bid No. GEM/2025/B/6934994 and floating of new GeM Bid No. GEM/2026/B/7159738 – Hiring of Printing Services at FSSAI HQ

In continuation of GeM Bid No. GEM/2025/B/6934994 for hiring of Printing Services at FSSAI Headquarters, it is hereby informed that the said bid stands cancelled due to administrative reasons, as approved by the Competent Authority.

Accordingly, a fresh GeM Bid bearing **Bid No. GEM/2026/B/7159738** has been floated on the GeM portal for the same scope of work.

All prospective bidders are requested to kindly note the above and participate in the newly floated GeM Bid as per the terms and conditions mentioned therein.

This issues with the approval of the Competent Authority.



Lovish Shatija
AD, GA-CPU